## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1645/ (IB)/CB/2017

NAME OF THE APPLICANT

: ENNORE COKE LIMITED

**UNDER SECTION** 

: 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) m. Mushuperiasamy 2. K. CHANDRASEKARAN 3. P. ANNAL

Counsel for union Backgladia

## **ORDER**

Counsel for Petitioner present. Counsel representing SBI, IOB and UBI (objectors) present. The Counter has been filed by the representatives of three Banks today. Counsel for the Petitioner seeks time to study the defence and prepare for arguments. At request, time is enlarged for final arguments. Put up on 20.06.2017 at 02.30 P.M.

S.v-Fogespleam.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)